NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 349/2017 in CP No. 28/213-216-221/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2017

Name of the Company:

Mrugesh Arvindbhai Patel

V/s.

Saturn Infraspace Ltd. & Ors.

Section of the Companies Act:

Section 213-216-221 of the Companies Act,

<u> 1956</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1.

2.

ORDER

None present for Applicant. None present for Respondent in IA 349/2017.

Applicant is directed to issue notice along with copy of this order on Respondents and shall fie proof of service.

Respondent shall file reply within two weeks serving a copy in advance to the other side.

List the matter on 06.12.2017.

MANORAMA KUMARI MEMBER JUDICIAL BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 27th day of October, 2017.